

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/9362 /A

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Deputy Registrar (Admn.),  
Gauhati High Court,  
Itanagar Permanent Bench,  
Naharlagun.

Dated Guwahati, 21<sup>st</sup> September, 2024.

Sub:- **Casual leave along with station leave permission.**

Ref:- No. HC (IB)-VIG/01/2024/501-04 Dated the 12<sup>th</sup> September, 2024.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar has been granted **1 (one) day casual leave on 13.09.2024 (Friday) along with station leave permission, w.e.f. 13.09.2024 to 15.09.2024.** A senior Officer available at the station shall remain in charge of his office during his absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-21/2008(Pt.)/9363-9364 /A, dated , 21-09-24**

Copy to:

1. Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar.
2. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**

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